GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO.1419 TO BE ANSWERED ON FEBRUARY 13, 2025

SETTING UP OF INFRASTRUCTURE TO MITIGATE FLOODING

NO. 1419. SHRI CHAMALA KIRAN KUMAR REDDY: SMT. D K ARUNA: SHRI EATALA RAJENDER:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to assist in setting up of sump and pump arrangements with shutters and additional infrastructure in drains and canals across various cities of the country, spending Rs.100 crore to mitigate flooding in various parts of the cities, if so, the details thereof, State/UT-wise, particularly in Andhra Pradesh and Telangana;
- (b) whether the Government/States/Corporations are required to identify locations that require additional infrastructure to prevent flooding along canals and drains and if so, whether civic officials will study the flood-prone areas near canals and hold consultations with residents;
- (c) if so, the details thereof and the present status along with the funds sanctioned/spent during the last five years, State/UT-wise, particularly in Andhra Pradesh and Telangana; and
- (d) whether any specific outcomes or improvements have been observed in the flood-prone areas due to these efforts and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d) Management of urban flooding falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities, who are responsible for maintaining the drainage and sewerage system. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem.

Ministry of Housing & Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), under which storm water drainage is an admissible component which involves construction and improvement of drains/ storm water drains in order to reduce and eliminate flooding. Under the scheme, States/Union Territories are empowered to select, prioritise, design, and implement the projects within the broad framework of AMRUT guidelines. Under AMRUT, 840 Storm Water Drainage projects worth ₹3,015.96 crore has been approved. As reported by the States, 793 Storm Water Drainage projects worth ₹2,322.8 crore have been completed under AMRUT. This has resulted in elimination of 3,678 water logging points

Under AMRUT, 4 drainage projects worth ₹100.81 crore have been completed in Andhra Pradesh which has resulted in elimination of 6 water logging points. Telangana has not taken up any drainage project under AMRUT.

Under AMRUT 2.0, rejuvenation of water bodies and wells is one of the main components. The admissible elements under this include harvesting the rainwater through storm water drains into water body (which is not receiving sewage/ effluent). Under AMRUT 2.0, 3,032 water body rejuvenation projects worth ₹6,214.15 crore have been approved so far which includes 196 projects worth ₹522.04 crore in Andhra Pradesh and 142 projects worth ₹380.11 crore in Telangana.

MoHUA has also published the following documents/advisory guidelines for improving urban drainage and flood management, viz.:

(i) Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014 (https://mebuo.gov/in/upload/uploadfiles/files/URDPEI% 20Guidelines% 20Vel%

(https://mohua.gov.in/upload/uploadfiles/files/URDPF1%20Guidelines%20Vol% 201(2).pdf)

(ii) Standard Operating Procedure (SOP) for Urban Flooding ((https://mohua.gov.in/upload/uploadfiles/files/SOP%20Urban%20flooding_5%2 0May%202017.pdf)

(iii) River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution

https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf

(iv) Guidance Document on Creation of Rain Water Harvesting Parks (https://mohua.gov.in/pdf/6566e1048ab41guidance-document-on-rainwaterharvesting-parks-final.pdf)